GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO. 2567 TO BE ANSWERED ON 12.08.2025

Access to Ayush health services in rural areas of Bihar

2567 # Dr. Bhim Singh:

Will the Minister of *Ayush* be pleased to state:

- (a) whether it is a fact that the reach of Ayush health services in rural areas of Bihar is limited and no regular and effective scheme of Mobile Medical Units (MMUs) has been implemented yet;
- (b) whether programmes being run under Ayush system for the elderly, women and children are limited in most districts and the promotion and service delivery of which is minimal; and
- (c) whether Government will clarify in which areas these programmes are actively implemented and whether it is also a fact that many centres are non-functional due to shortage of staff or lack of resources?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (c) Public health being a State subject, the primary responsibility to ensure the reach of Ayush health services in rural areas of Bihar, effective implementation of Mobile Medical Units (MMUs) and to run programmes under Ayush systems for the elderly, women and children in different districts lies with the respective State Government. However, Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) under which there are provisions for financial support to State/UT Government including Bihar for implementation of Ayush Mobile Medical Units, Vayomitra (Ayush Geriatric healthcare Services) and Supraja (Ayush Maternal & Neo-natal Intervention) programmes. Accordingly, the State Government of Bihar may avail financial assistance by submitting suitable proposals through State Annual Action Plans (SAAPs) within the existing provisions of NAM Guidelines. As per the proposals received from State Government of Bihar through SAAPs 1

unit of Supraja, Vayomitra each have been approved to the State during year 2022-23, while 7 units of MMU, 10 units of Vayomitra and 6 units of Supraja have been approved to the State during the year 2025-26. Since, implementation of the Scheme comes under the purview of respective State Government and accordingly the exact status of implementation of programmes comes under the purview of respective State Government.
